

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/30/2012

Date : 01.05.2012

On account of administrative exigencies the following transfer/ Posting of the Judicial Officers in the Civil Judge Cadre, are ordered with immediate effect as under:-

S. NO	NAME OF OFFICER SARVA SHRI/MS. :	FROM	TO	VICE SARVASHRI/MS.
1.	RAINA SHARMA	CJ(JD)-JM, SHEOGANJ (SIROHI)	ACJ(JD)-MM NO.4, JODHPUR METROPOLITAN	VACANT
2.	VINOD KUMAR SHARMA	ACJ(JD)-MM NO.33, JAIPUR METROPOLITAN	CJ(JD)-JM, SHEOGANJ (SIROHI)	RAINA SHARMA
3.	VAMEETA SINGH	CJ(JD)-JM, KEKRI (AJMER)	ACJ(JD)-MM (EAST), JAIPUR METROPOLITAN	VACANT
4.	RAM DEO SANDOO	CJ(JD)-JM, REVDAR (SIROHI)	CJ(JD)-MM(WEST), JAIPUR METROPOLITAN	VACANT
5.	SATYA PRAKASH SONI	CJ(JD)-JM, SOJAT (PALI)	ACJ(JD)-JM NO.3, BIKANER	VACANT
6.	DEEPAK KUMAR SONI	CJ(JD)-JM, RAJAKHERA (DHOLPUR)	CJ(JD)-JM (SOUTH), UDAIPUR	VACANT
7.	ARVIND KUMAR JANGID	CJ(JD)-JM, BEHROR (ALWAR)	ACJ(JD)-JM No.2, AJMER	VACANT
8.	DAMAYANTI PUROHIT	CJ(JD)-JM, PALI	ACJ(JD)-JM NO.1 (NORTH), KOTA	VACANT
9.	KAMAL LOHIA	ACJ(JD)-MM NO.9, JODHPUR METROPOLITAN	CJ(JD)-JM, KEKRI (AJMER)	VAMEETA SINGH
10.	SITA RAM MEENA	CJ(JD)-JM, KUMBHALGARH (RAJSAMAND)	ACJ(JD)-MM NO.5, JODHPUR METROPOLITAN	VACANT
11.	DHARAM RAJ MEENA	ACJ(JD)-MM NO.26, JAIPUR METROPOLITAN	CJ(JD)-JM, KUMBHALGARH (RAJSAMAND)	SITA RAM MEENA
12.	BHERU LAL CHANDEL	CJ(JD)-JM, JAHAZPUR (BHILWARA)	ACJ(JD)-JM NO.1, BHARATPUR	VACANT
13.	KUM. INDIRA BANERA	ACJ(JD)-JM NO.2, GANGANAGAR	ACJ(JD)-JM NO.2, BIKANER	VACANT
14.	PRAVEEN KUMAR MISHRA	CJ(JD)-JM, Khandar (Sawaimadhopur)	ACJ(JD)-JM NO.1 (NORTH), UDAIPUR	VACANT
15.	VIKAS SINGH CHOUDHARY	CJ(JD)-JM (WEST), AJMER	CJ(JD)-JM, JAHAZPUR (BHILWARA)	BHERU LAL CHANDEL
16.	HEMRAJ	CJ(JD)-JM, Digod (Kota)	ACJ(JD)-MM NO.34, JAIPUR METROPOLITAN	VACANT

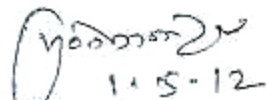
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S. NO	NAME OF OFFICER SARVA SHRI/MS. :	FROM	TO	VICE SARVASHRI/MS.
17.	DEVENDRA SINGH BHATI	CJ(JD)-JM, Amet (Rajssamand)	ACJ(JD)-MM NO.18, JAIPUR METROPOLITAN	VACANT
18.	RAJ KUMAR CHOUHAN	CJ(JD)-JM, Kotra (Udaipur)	ACJ(JD)-MM NO.30, JAIPUR METROPOLITAN	VACANT
19.	AKHILESH KALYAN	CJ(JD)-JM, DUNGLA (Chittorgarh)	ACJ(JD)-MM NO.2, JODHPUR METROPOLITAN	VACANT
20.	BRAJENDRA RAWAT	CJ(JD)-JM, KANWAS (KOTA)	CJ(JD)-JM, AJMER DISTRICT	VACANT
21.	KAUSHAL SINGH (ON REQUEST)	CJ(JD)-JM, Malpura (Tonk)	ACJ(JD)-MM NO.25, JAIPUR METROPOLITAN	SIDDHARTH DEEP
22.	SIDDHARTH DEEP (ON REQUEST)	ACJ(JD)-MM NO.25, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.3, JAIPUR METROPOLITAN	VACANT
23.	SURENDRA SINGH SANDOO	CJ(JD)-JM, SARADA (UDAIPUR)	ACJ(JD)-MM NO.26, JAIPUR METROPOLITAN	DHARAM RAJ MEENA

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

The officers at S.No. 21 & 23 shall not be entitled to claim disturbance allowance and joining time.

BY ORDER,


11.5.12

REGISTRAR GENERAL